

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.NO. 136/2022/STORES/Dt: 21-01-2023.

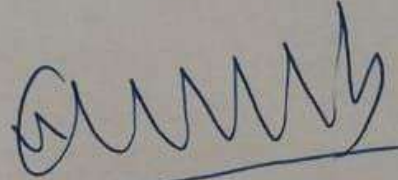
Sealed quotations are invited for repairing of **“8 Nos. of Book Racks for Denting, Re-Painting and Glass work”**, on Credit basis.

The intending bidders shall submit their sealed quotations duly superscribing on the envelope **“Quotations for repairing of 8 Nos. of Book Racks for Denting, Re-Painting and Glass work”**, to the undersigned on or before **31** -01-2023 during the office hours from 10:30 a.m. to 5.00 p.m. at the office of the Registrar (Management) at 5th floor of the Administrative Block in the High Court Premises. The intending bidders shall inspect the Almirahs and Book Racks, kept at the High Court premises from 10:30 a.m. to 5.00 p.m. before giving their quotations.

The intending bidders should mention the basic price of the work and GST separately in the quotation.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

HYDERABAD
DT: 21-01-2023


REGISTRAR (MANAGEMENT)